

Refugee Manipuris from Bangla Desh

2427. SHRI N. TOMBI SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Manipuris who have come to India as part of the mass exodus from Bangla Desh during the last few months ;

(b) whether Government decided to send them for settlement anywhere ; and

(c) whether Government fixed any principle for rehabilitation of such refugees ; if so, the nature thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) About 240 refugees from East Bengal have gone to Manipur upto the 7th June, 1971.

(b) and (c). It is the firm intention of the Government of India that the refugees from East Bengal should return to their homes as soon as favourable conditions are created there. The question, therefore, of their resettlement in India does not arise.

Central Assistance for Collective Farming Cooperative Societies in Manipur

2528. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Collective Farming Cooperative Societies in Manipur are receiving adequate guidance and assistance from the Government ; and

(b) if so, the number of such societies and the nature of assistance given to them ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) and (b). There are at present, 121 Cooperative Collective Farming Societies in the Union Territory of Manipur ; of these, 76 societies

have so far been given financial assistance towards their share capital, managerial subsidy, and medium term loan and loan-cum-subsidy for construction of their godown-cum-cattlesheds. Financial assistance at 50% of the cost of agricultural implements like tractor, water pumping sets etc. required by these cooperatives are also given through the Block Development agencies. Besides, the societies receive technical guidance and assistance in their farm operations from Agriculture and other Development Departments. Preference is also given by Government in the allotment of Government waste land to such cooperatives.

Scarcity of Corrugated Iron Sheets in Manipur

2429. SHRI N. TOMBI SINGH : Will the Minister of STEEL AND MINLS be pleased to state :

(a) whether Government's attention has been drawn to the scarcity of Corrugated Iron sheets in Manipur due to non-arrival of public quota to the authorised agents ;

(b) if so, the steps being taken to remove the grievances of the public in Manipur at the Government level ; and

(c) the quantity of Corrugated Iron sheets so far released for general public through the authorised agents after the decontrol ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Payment of Wages as per Wage Board Recommendations by Collieries

2430. SHRI KRISHNA HALDER : SHRI MANORANJAN HAZRA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the names of collieries, which are paying wages as per the recommendations of the Wage Board all over India ; and